

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SPetition(s) for Special Leave to Appeal (Crl.) No(s). 7929/2023

[Arising out of impugned judgment and order dated 27-01-2023 in PIL No. 86/2021 passed by the Gauhati High Court]

ARIF MD YEASIN JWADDER

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

Date : 18-02-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Prashant Bhushan, AOR

For Respondent(s) :

Mr. Tushar Mehta, Solicitor General
Mr. Devajit Saikia, Advocate General
Mr. Chinmoy Pradip Sharma, Sr. A.A.G.
Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.
Mr. Deepayan Dutta, Adv.Ms. Vanshaja Shukla, AOR
Ms. Ankeeta Appanna, Adv.
Mr. Siddhant Yadav, Adv.Ms. Anasuya Choudhury, AOR
Mr. Parthiv Goswami, Sr. Adv.
Ms. Atiga Singh, Adv.
Mr. Abhinav Jha, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List on 25.02.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI T.C.)
ASSISTANT REGISTRAR